

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

FOURTEENTH REPORT

(Presented on 24.7.1997)

The Business Advisory Committee held a sitting on Wednesday, the 23rd July, 1997.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking disapproval of the Out-of-Turn Allotment of Government Residences (Validation) Ordinance, 1997. | } | 1 hour |
| (2) The Out-of-Turn Allotment of Government Residences (Validation) Bill, 1997. (Consideration and passing) | | |
| (3) The Cotton Ginning and Pressing Factories (Repeal) Bill, 1997. (Consideration and passing) | } | 1 hour |

3. The Committee also recommend that Adjournment Motion regarding the situation arising out of recent developments in Bihar may be taken up on Thursday, the 24th July, 1997 after the Question Hour.

4. The Committee further recommend that Motion regarding atrocities committed on Dalits in Mumbai, Nagpur and other places in the State of Maharashtra and in other parts of the country may be taken up on Thursday, the 24th July, 1997 and two hours may be allotted to it.

NEW DELHI;
July 23, 1997
Shravana 1, 1919 (Saka)

PURNO A. SANGMA
Chairman,
Business Advisory Committee.